

Income-Tax Refund Cases Pending in Gorakhpur Division

1067. Shri Ranjit Singh:
Shri B. S. Sharma:

Will the Minister of Finance be pleased to state:

(a) the number of Income-tax refund cases pending at present in the Gorakhpur Division; and

(b) the causes of delay in finalising such cases?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The required information has been called for from the Commissioner of Income-tax and will be laid on the Table of the House as soon as it is received.

Public Sector Projects

1068. Shri Baburao Patel:
Shri Prem Chand Verma:

Will the Minister of Finance be pleased to state:

(a) the names of various Public Sector Projects in the country and the total loss they have incurred upto 31st March, 1967;

(b) the amount of capital investment per project on all these projects;

(c) the target of production fixed for all these projects and the shortfalls;

(d) the reasons for the shortfalls;

(e) the reasons for the loss sustained; and

(f) whether Government propose to appoint a Committee to investigate in greater detail the reasons for continuing loss in the public sector projects?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (e). The information asked for is given in the "Annual Report on the Working of Industrial and Commercial Undertakings of Central

Government". The Annual Report for the year 1964-65 was laid on the Table of the House on the 24th March, 1966. The Annual Report for 1965-66 will be presented shortly in the current session. The accounts of the enterprises for 1966-67 are due to be audited within six months of the end of the financial year. The figures of profits and losses will be available only thereafter.

(f) No, Sir. The working of each enterprise is constantly reviewed and every effort is made to tackle the problems in each case.

Tripple Vaccine

1069. Shri Baburao Patel: Will the Minister of Health and Family Planning be pleased to state:

(a) the number of children injected with the Tripple Vaccine in the country so far;

(b) the number of deaths caused by the Tripple Vaccine;

(c) the side and after effects thereof;

(d) the number of children reported suffering from other side and after effects;

(e) the towns and factories where Tripple Vaccine is manufactured;

(f) the cost of manufacture and the selling price per phial;

(g) whether in addition to indigenous manufacture, the Tripple Vaccine has to be imported; and

(h) if so, the names of the countries which manufacture this Vaccine and the annual cost of import?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) to (h). The information is being collected and will be laid on the Table of the Sabha in due course.